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of equipment ind components for this plant was gon< into, together with the need for Soviet assistance in building up exports of equipment and machinery manufactured io this plant to third countries. The Soviet side agreed to assist in this regard to the maximum extent and also i :> assist in the promotion of exports of products of other Soviet-aided heavy e igineering units in th's country.

SELECTION OF LE ;S DEVELOPED REGIONS THAT DEMAL,D SPECIAL ATTENTION

- *14. SHRI (HITTA BASU : Will the Minister of INDUSTRIAL DEVE-LOPMENT, INTERNAL TRADE AND COMPA si Y AFFAIRS be pleased to refer to the reply to the Unstarred Question No. 493. given in the Rajya Sabha on the 12 h May, 1969 and state :
- (a) the essent il features of the report of the Working Group on the selection of less developed regions that demand special attentic):
- (b) whether tie examination of the Teport has sinct been completed; and
 - (c) if not, th<: reasons for the delay?

THE MINIS'"ER OF INDUSTRIAL DEVELOPMER- T, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN AL1 AHMED): (a) The Report of the Working Group on 'Identificati >n of Backward Areas' set up by the PI timing Commission has already been placed on the Table of the House during the last session. The essential features of the Report are indicated in Chapter III thereof.

(b) and (c) No, Madam. The report submitted by th * Working Group has been referred by the National Development Council to its Standing Committee for detailed consideration.

SI\LL CAR

•15. SHRI S. K. VAISHAMPAYAN :
SARD R HARCHARAN
SINGH DUGAL :
SHRI SURAJ PRASAD :

Will the Minister of INDUSTRIAL J DEVELOPMENT. 1NTERNALTRADE AND COMPANY AFFAIRS be pleased ' to refer to the reply to Starred Question No. 15 given in the Rajya Sabha on the 28th April, 1969 and state:

- (a) whether discussions with the Plan ning Commission on schemes for the manufacture of a small car have been completed;
- (b) if so, what is the final decision taken in this regard; and
- (c) if no decision has so far been taken, at what stage the matter stands at present and how much time is likely to be taken to finalise the same?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN AL1 AHMED): (a) to (c) Discussions have been held with the Planning Commission and with the Ministry of Finance. No final decision has, however, been taken yet. It is expected that it will be possible to reach a decision early.

NEW INDUSTRIES IN PUNJAB

*I6. SARDAR NAR1NDER SINGH BRAR: SHRI GURCHARAN SINGH:

Will the Minister of INDUSTRIAL DEVELOPMENT. INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

- (a) th. number and nature of new industries started in Punjab during the last two years;
- (b) the new industries proposed to be started in the near future in that State in the Public and Private sectors; and
- (c) whether the Government of Punjab have requested the Union Government for the allotment of some heavy industries to Punjab, if so, the details thereof and reaction of Government thereto?

THE MINISTER OF IND STRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN AL1 AHMED):

(a) and (b) The information is being collected and will be laid on the Table of the House.

(c) In February 1968, the Punjab

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Government had requested that a Napthabased fertilizer plant, a tractor plant and an atomic power plant should be established in the State as Central public sector projects. More recently, in connection with the Fourth Five Year Plan projects, the State Government made a general request that a large share of the investment in Central industrial projects during the Fourth Plan should be allotted to that State; but no specific proposals were made for location of any particular scheme in the Central sector in that State.

JESSOPAND CO.

- *17. SHR1 R. P. KHAITAN: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:
- (a) whether the Arbitrator appointed to go into the case of Jessop and Co. has given the award:
 - (b) if so, the details thereof; and
- (c) the total expenditure incurred on the arbitration?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED):

(a) Yes, Madam, the Arbitrator gave his award on 21st April, 1969.

- (b) He has awarded a price of Rs. 50 per share.
- (c) An expenditure of Rs. 21,32,489-83 has been incurred by the Government of India on the arbitration.

MANUFACTURE OF SMALL CAR BY JAM NAGAR FIRM

- ◆18. SHRI K. CHANDRASE-KHARAN: Will the Minister of IN-DUSTRIAL DEVELOPMENT. INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn 10 a news report from Ahmedabad dated the 22nd May. published in the 'Times of India', Bombay Edition, dated the 23rd May, 1969 regarding the manufacture of a small car ia 1971 at a cost of Rs. 14,000;

- (b) whether it is a fact that the manufacturing units have already begun to manufacture the parts of the car and that no licence is necessary for these units;
- (c) what is the name of the Jam Nagar firm which is manufacturing the Car; and
- (d) whether the Government of India or any authority is concerned with the standard of manufacture of the parts and of the assembled car?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) Yes, Madam.

- (b) It is not known whether the manufacturing units have already started manufacturing parts of the car. No industrial licence is necessary since the scheme is to be implemented in the small scale sector.
- (c) M/s. Myco Auto Industries, Jamnagar.
- (d) Government'of India is concerned with the . standard of manufacture of the parts and of the assembled car. Before the party undertakes commercial production of the car, they wi 11 be asked to have a few prototypes tested thoroughly by a suitable organisation.

छोटी कार, ट्रैक्टर और पावर दिलर का बनाया जाना

*19. श्री जगदम्बी प्रसाद यादव श्री मान सिंह वर्मा :

क्या **औद्योगिक विकास, आन्तरिक व्यापार** और समवाय कार्य मंत्री यह बताने की कुपा

- (क) छोटी कार, ट्रैक्टर और पावर टिलर बनाने के जो कारखाने देश में स्थापित किये गये हैं, वे कब तक कार्य आरम्भ कर देंगे; और
- (ख) क्या सरकार ने इस बात का पता लगाने के लिये कोई सर्वेक्षण किया है कि उपरोक्त गाड़ियों की कितनी मांग है और उनकी पूर्ति में कौन बाधक है और इनको दूर करने के लिये क्या कदम उठाये जा रहे हैं?